

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -3810
ANSWERED ON – 25/03/2026

RELEASE OF SCHOLARSHIP TO SC STUDENTS

3810. SHRI IMRAN PRATAPGARHI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether there has been any delay in the disbursement of scholarships to SC students across the country;
- (b) if so, the details thereof, during the last three years, year-wise and State-wise/UT-wise, particularly for Punjab;
- (c) the reasons for such delays in release of funds and the number of beneficiaries adversely affected;
- (d) whether Government has assessed the impact of these delays on continuation of higher education among SC students; and
- (e) the remedial and additional measures being undertaken to ensure timely release of scholarships and effective upliftment of SC students?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (d) Ministry of Social Justice and Empowerment (MoSJE) implements the Centrally Sponsored Schemes namely 'Pre-Matric Scholarship Scheme for Scheduled Castes (SC) & Others' and 'Post-Matric Scholarship Scheme for Scheduled Caste (SC) students through the State Governments/Administrations of Union Territories. Under these Schemes, scholarship is released directly into the Aadhaar Seeded Bank Account of the beneficiaries through Direct Benefit Transfer (DBT) mode w.e.f. 2022-23 & w.e.f. 2021-22, respectively.

The release of Central share is contingent upon State Governments/Administrations of Union Territory transmitting their State/UT share paid data to the National Scholarship Portal (NSP). The Central share of scholarship amount under 'Pre-Matric Scholarship Scheme for SCs & Others' and Post Matric scholarship Scheme for Scheduled Caste students is processed and released once the State/UT share paid data is received on the National Scholarship Portal, following the laid down procedure. The details of number of beneficiaries and Central Share released during the last three Financial Years year-wise and State-wise/UT-wise, including Punjab are at **Annexure**.

Ministry of Social Justice and Empowerment also implements the Central Sector Umbrella Scheme namely "Scholarships for Higher Education for Young Achievers (SHREYAS) for Scheduled Castes (SCs)" which comprises of 4 Central Sector Sub- Schemes namely "Top Class Education for SCs", "Free Coaching Scheme for SCs and OBCs and beneficiaries of PM Cares Children", "National Overseas Scheme for SCs" and "National Fellowship for SCs". All these Sub-Schemes are Central Sector Schemes and are implemented across India including the State of Punjab. However, there is no State/ District-wise allocation of funds under these schemes. Also, funds under the schemes are being sanctioned and disbursed as per the approved budgetary outlays.

To ensure timely disbursement of scholarships, scholarship/financial assistance are transferred through DBT directly to the Aadhar Seeded Bank account of the beneficiaries which provides accurate and targeted identification and prevents duplication, ensuring timely and transparent delivery right up to the last beneficiary's account. Under the scheme of NOS, scholarship and other allowances are credited directly to the account of the beneficiary in the foreign country through Indian Missions abroad.

Annexure referred to in part (b) in respect of Rajya Sabha Unstarred Question No. 3810 to be answered on 25.03.2026 regarding release of Scholarship to students asked by Shri Imran Pratapgarhi

(i) Pre Matric Scholarship Scheme for SCs & Others

(Rs. in lakh)

Financial Year		2022-23		2023-24		2024-25	
S.No	State/ UT	Central Share Released	No of Beneficiaries	Central Share Released	No of Beneficiaries	Central Share Released	No of Beneficiaries
1	Andhra Pradesh	0.00	0.00	5614	221219	3	116
2	Assam	0.00	0.00	0.00	14	70	2233
3	Bihar	1426.9	132127	1576	146660	335	31087
4	Chandigarh	45.64	1304	38	1097	31	874
5	Chhattisgarh	0		888	41271	504	21123
6	Dadra and Nagar Haveli and Daman and Diu	0.49	14	0.00	8	0.00	11
7	Delhi	10.51	501	16	761	19	903
8	Goa	0.126	6	0.00	0.00	0.00	8
9	Gujarat	1643.2	77116	5759	273157	4282	201106
10	Haryana	0.00	0.00	0.00	0.00	0.00	0.00
11	Himachal Pradesh	0.00	0.00	770	24536	285	9052
12	Jammu & Kashmir	0.00	0.00	54	2584	82	3923
13	Jharkhand	0.00	0.00	0.00	0.00	1430	68230
14	Karnataka	4202.4	200119	4921	235562	5831	278285
15	Kerala	891.00	42003	256	11999	1821	85996
16	Madhya Pradesh	0.00	0.00	0.00	0.00	8100	368813
17	Maharashtra	0.00	0.00	0.00	0.00	11	535
18	Manipur	0.00	0.00	26	676	30	731
19	Meghalaya	0.00	0.00	0.00	0.00	0.00	1
20	Odisha	645.70	29047	708	31486	1820	80835
21	Puducherry	0.00	0.00	15	704	14	674
22	Punjab	1950.4	92604	2165	103357	878	41793
23	Rajasthan	0.00	0.00	2823	135092	866	41298
24	Sikkim	0.00	0.00	0.00	8	0.00	4
25	Tamil Nadu	2212.2	104324	7056	335642	10945	521124
26	Telangana	0.00	0.00	0.00	0.00	0.00	0.00
27	Tripura	129.52	4075	67	2105	193	6096
28	Uttar Pradesh	6010	373692	7966	382766	6280	299751
29	Uttarakhand	0.00	0.00	312	9940	312	9916
30	West Bengal	1624	77336	3636	168896	1948	91465
	Total	20793	1134268	44665	2129540	46092	2165983

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(ii) Post Matric Scholarship Scheme for SC students

(Rs. in lakh)

Financial Year		2022-23		2023-24		2024-25	
SI No.	State/UT	Central Share Released	No.of beneficiaries	Central Share Released	No.of beneficiaries	Central Share Released	No.of beneficiaries
1	Andhra Pradesh	37259	238915	20050.0	195269	60571	303298
2	Assam	920	11140	1390.3	8426	874	12073
3	Bihar	3754	136340	2129.3	68975	2397	73615
4	Chandigarh	242	876	59.3	287	270	1253
5	Chhattisgarh	4501	96267	3613.6	79237	3996	87675
6	DD&DNH	20	98	0.00	0.00	0.00	0.00
7	Delhi	1367	7531	997.3	3,160	2219	4692
8	Goa	0.3115	1	4.3	34	8	58
9	Gujarat	22026	113531	38423.1	1,79,116	39993	157584
10	Haryana	13158	87913	12058.5	70,464	9489	55444
11	Himachal Pradesh	1760	21502	2240.6	23,959	3564	33149
12	Jammu & Kashmir	543	10097	468.2	7,370	409	6567
13	Jharkhand	1818	33922	3139.4	44,610	4504	57784
14	Karnataka	34200	458548	42108.5	4,03,965	42290	404008
15	Kerala	5682	42521	11917.3	1,55,319	16070	147531
16	Madhya Pradesh	33505	445319	36680.5	3,46,289	48674	636303
17	Maharashtra	35942	148573	165298.2	7,49,317	92992	362808
18	Manipur	734	8988	193.9	2,125	676	7938
19	Meghalaya	0.00	0.00	0.00	0.00	10	25
20	Odisha	33833	299369	12744.1	1,43,861	18151	191873
21	Puducherry	361	3904	285.5	2,564	320	2694
22	Punjab	6281	40708	28487.0	1,99,508	41042	294284
24	Rajasthan	24138	303252	14713.2	1,51,922	18059	229002
24	Sikkim	76	448	52.3	216	44	172
25	Tamil Nadu	72625	543772	71369.9	6,43,761	103209	934793
26	Telangana	0.00	0.00	0.00	0.00	0.00#	0.00#
27	Tripura	3892	22278	4093.4	16,858	5161	19849
28	Uttar Pradesh	92600	1269634	67483.3	9,49,934	36602	644827
29	Uttarakhand	1259	27735	1293.7	23,804	1969	26216
30	West Bengal	6336	273953	6248.1	2,68,228	2663	108693
	Total	438832.3	4647135	547542.8	4738578	556226	4804208

State of Telangana has been on-boarded since 2024-25 and no State share paid data has been received from the State of Telangana on the Central Portal during the FY 2024-25.
